

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-32-2020**

Antonio Manuel Faria Ramos ... Applicant

Versus

The State of Goa ... Respondent

Shri Rohan P. Desai, Advocate for the Applicant.

Shri Praveen Faldessai, Additional Public Prosecutor for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15 October 2020****P.C. :**

By consent, let the matter stand over to 29.10.2020.

DAMA SESHADRI NAIDU, J.

NH